

1357

1358

LOK SABHA

Tuesday, 30th November, 1954.

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

12 NOON.

PAPERS LAID ON THE TABLE

(i) REPORT OF NINTH ANNUAL MEETING OF BOARDS OF GOVERNORS OF INTERNATIONAL MONETARY FUND AND INTERNATIONAL BANK FOR RECONSTRUCTION AND DEVELOPMENT.

(ii) REPORT ON MEETINGS OF THE CONSULTATIVE COMMITTEE ON ECONOMIC DEVELOPMENT IN SOUTH AND SOUTH-EAST ASIA.

**The Deputy Minister of Finance (Shri M. Y. Shah):** I beg to lay on the Table a copy of each of the following Reports:—

- (i) Report of the proceedings of the Ninth Annual meeting of the Boards of Governors of the International Monetary Fund and the International Bank for Reconstruction and Development, held in Washington in September, 1954. [See Appendix III, annexure No. 8]; and
- (ii) Report on the meetings of the Consultative Committee on Economic Development in South and South-East Asia held in Ottawa in October, 1954. [See Appendix III, annexure No. 9.]

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES ETC.

**The Deputy Minister of Finance (Shri A. C. Guha):** On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various Sessions shown against each:

(1) Supplementary Statement No. II, Seventh Session, 1954 of the Lok Sabha. [See Appendix III, annexure No. 1]

(2) Supplementary Statement No. VIII, Sixth Session, 1954 of the Lok Sabha. [See Appendix III, annexure No. 2]

(3) Supplementary Statement No. XIII, Fifth Session, 1953 of the Lok Sabha. [See Appendix III, annexure No. 3]

(4) Supplementary Statement No. XVIII, Fourth Session, 1953 of the Lok Sabha. [See Appendix III, annexure No. 4]

(5) Supplementary Statement No. XXIII, Third Session, 1953 of the Lok Sabha. [See Appendix III, annexure No. 5]

(6) Supplementary Statement No. XXII, Second Session, 1952 of the Lok Sabha. [See Appendix III, annexure No. 6]

(7) Supplementary Statement No. XXIII, First Session, 1952 of the Lok Sabha. [See Appendix III, annexure No. 7]